

Proposal for Prior Approval of Lay-out of Multi-Storeyed Buildings by Chief Engineer Concerned

4214. SHRI N. SELVARAJU: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether many multi-storeyed Buildings collapsed recently at Delhi, Bombay and Bangalore, killing many people and causing loss to the properties; and

(b) whether there is any concrete proposal with Government to insist that the proposal of construction of multi-storeyed buildings shall be approved only if the layout and design are approved by the Chief Engineer (Buildings) concerned on the condition that the individuals and organisations pay prescribed fees for the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) and (b) The information is being collected and will be laid on the Table of the Sabha.

दिल्ली दुग्ध योजना में सहायक प्रशासन अधिकारी की पदोन्नति के लिए सेवा अवधि

4215. श्री अनवार अहमद : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली दुग्ध योजना में सहायक प्रशासन अधिकारी को प्रशासन अधिकारी के पद पर पदोन्नत करने के लिए कितनी न्यूनतम सेवा अवधि निर्धारित की गई है;

(ख) क्या वर्तमान कुछ प्रशासन अधिकारियों को सहायक प्रशासन अधिकारी के पद पर निर्धारित न्यूनतम सेवा अवधि या परिवीक्षा अवधि पूरी करने से पहले पदोन्नत कर दिया गया था; और

(ग) यदि हाँ, तो तत्संबंधी ब्योरा और

मानदण्ड क्या है और उन्हें छूट देने के क्या कारण हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) भर्ती नियमों के अनुसार ऐसे सहायक प्रशासनिक अधिकारी, जिन्होंने उस ग्रेड में 3 वर्ष की नियमित सेवा की हो, दिल्ली दुग्ध योजना में प्रशासनिक अधिकारी के पद पर पदोन्नति के लिए पात्र हैं। इसके न हो सकने पर ऐसे सहायक प्रशासनिक अधिकारी और कार्यालय अधीक्षक, जिन्होंने उस ग्रेड में कुल मिलाकर 6 वर्ष की नियमित सेवा की हो तथा ऐसे सहायक प्रशासनिक अधिकारी और अधीक्षक के प्रथम निजी सहायक जिन्होंने उस ग्रेड में कुल मिलाकर 8 वर्ष की नियमित सेवा की हो, प्रशासनिक अधिकारी के पद पर पदोन्नति के लिए पात्र है।

(ख) और (ग) दिल्ली दुग्ध योजना में वर्तमान प्रशासनिक अधिकारी की पदोन्नति भर्ती नियमों के अनुसार की गई थी। इस मामले में भर्ती नियमों में कोई छूट नहीं दी गई थी।

Mode of Selection of Jawaharlal Nehru Award of the I.C.A.R.

4216. SHRI M. ARUNACHALAM : Will the Minister of AGRICULTURE be pleased to state :

(a) the mode of selection of Jawaharlal Nehru Award of the I.C.A.R.;

(b) how many people have been selected for the year 1981, with their particulars; and

(c) if so, whether the individuals were given the awards ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) According to the rules governing the Jawaharlal Nehru Award of the I.C.A.R., a Judging Committee

consisting of Director-General, ICAR (as Chairman), Chairman, University Grants Commission and three other eminent scientists in the field of Agriculture/Animal Sciences to be appointed by Director-General, ICAR shall decide the names of the recipients of the awards.

(b) The following eight scientists have been selected for the award for the year 1981 :

1. Dr. G.J. Narasimha Rao, Division of Genetics, Central Rice Research Institute, Cuttack.
2. Dr. Sant Prakash Verma, Associate Professor (Agronomy), Himachal Pradesh Krishi Vishva Vidyalaya, Palampur.
3. Dr. Shankar Dass Khepar, Professor & Head, Department of Soil & Water, Engineering, Punjab Agriculture University, Ludhiana.
4. Dr. Ashok Krishna, Jr. Scientist, J.N.K.V.V., Regional Research Station, Khandwa (M.P.)
5. Dr. M.S. Rathore, Associate Professor, Himachal Pradesh University, (Simla).
6. Dr. Gopal M. Majumdar, 'Jai Mai' 19-B, Sewagram Society Nizampura, Baroda (At present in U.S.A.)
7. Dr. G. Gooverghese, Senior Research Officer, National Institute of Virology, Pune.
8. Dr. Sanwal Singh Sonagar, Scientist (S-1) Animal Nutrition, I.V.R.I., Izatnagar (U.P.)

(c) The awards will be presented to these scientists in a function to be arranged in due course.

**New Schemes Considered by I.C.A.R.
Scientific Panel of Animal Breeding**

4217. **SHRIMATI GEETA MUKHERJEE** : Will the Minister of AGRICULTURE be pleased to state :

(a) the title of every new scheme, its principal investigator, location for which submitted, proposed cost giving separately the total and for non-recurring items, duration proposed and scientific staff with proposed salary included which were considered at each meeting of ICAR Scientific Panel of Animal breeding held during 1983 given corresponding panel recommendation for each and dates of its sanction and start of research work; and

(b) how many new schemes this Panel at its each meeting held from 1.1.1980 till 8.12.83 considered, meeting-wise number of those recommended for sanction, rejected, returned for revision or assigned for revision to nominated specialists and number correspondingly of those sanctioned with dates of start and present position of each, with name of principal investigator for those started ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) The information is being compiled and shall be laid on the Table of the Lok Sabha later on.

Lay Out Plans and Amenities for Regularised Colonies

4218. **SHRI JHARKHANDE RAI** : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any steps have been taken to finalise the lay out plans of regularised unauthorised colonies in Trans-Yamuna area;

(b) if not, the reasons thereof and whether any time-table has been worked out to prepare such plans and develop these colonies and provide civic amenities there;

(c) whether any decision has been taken regarding development charges to be levied in these colonies;